

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE OF THE MINISTRY OF PLANNING; AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (RAO INDERJIT SINGH): On behalf of Shri Gajendra Singh Shekhawat, I rise to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Nava Nalanda Mahavihara, Nalanda, for the year 2022-2023.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the Nava Nalanda Mahavihara, Nalanda, for the year 2022-2023, together with Audit report thereon.
(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nava Nalanda Mahavihara, Nalanda for the year 2022-2023.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 702/18/24]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the International Buddhist Confederation, New Delhi for the year 2022-2023, along with audited accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the International Buddhist Confederation, New Delhi for the year 2022-2023.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3)

above.

[Placed in Library, See No. LT 703/18/24]

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of the Section 20E of the Ancient Monuments and Archaeological Sites and Remains Act, 1958:-

- (i) The National Monuments Authority Heritage bye-laws, 2024 of the Protected Monument ? Bir Singh Palace at Datia, Madhya Pradesh.
- (ii) The National Monuments Authority Heritage bye-laws, 2024 of Centrally Protected Monument ? ?Tomb of Shah Makhdum Daulah Maneri and Ibrahim Khan? and ?The Tank at Maner?, Maner, Patna, Bihar.
- (iii) The National Monuments Authority Heritage bye-laws, 2024 of Centrally Protected Monument ? ?Karan Cheupar Cave?, ? Sudama Cave? and ?Lomas Rishi Cave?, Barabar and Nagarjuni Hill, Jehanabad, Bihar.
- (iv) The National Monuments Authority Heritage Bye-laws, 2024 of Protected Monument ? ? The tank and the remains at village Benisagar?, District ? West Singhbhum, Jharkhand.
- (v) The National Monuments Authority Heritage bye-laws, 2024 of the Protected Monument ? Famous Temple Sacred to Mahasu (Hanol), Dehradun (Uttarakhand).
- (vi) The National Monuments Authority Heritage bye-laws, 2024 of Centrally Protected Monument ? Vapiyaka cave and Vada Thika cave, Barabar and Nagarjuni hill, Jehanabad, Bihar.

- (vii) The National Monuments Authority Heritage bye-laws, 2024 of Centrally Protected Monument ? Jageswar Group of Temples namely Jageswar, Mritunjaya, Nanda Devi, Shrine dedicated to Surya, Navagrah shrine, Pyramidal shrine, Kuber and Chandika Temples, Almora, Uttarakhand.

[Placed in Library, See No. LT 704/18/24]

- (viii) The National Monuments Authority Heritage Bye-laws, 2024 of Protected Monument ? ? The Asoka column known as Laur Pillar at Lauriya Areraj?, Govindganj, District ? East Champaran, Bihar.

- (ix) The National Monuments Authority Heritage Bye-laws, 2024 of Protected Monument ? ? The Jamma Masjid at Hadaf? and ?Ruins of Baradari buildings with probable underground cells and passage standing on a high mound?, Village- Arazi Mukimpur, Rajmahal subdivision, Sahibganj, Jharkhand.

- (x) The National Monuments Authority Heritage Bye-laws, 2024 of Protected Monument ? ? Rangamati Mosque and the ablution tank attached thereto?, Rangamati hill, District- Dhubri, Assam.

- (xi) The National Monuments Authority Heritage Bye-laws, 2024 of Centrally Protected Monument ? Tomb of Nadir Shah and Dome of Adil Shah Faruki, Burhanpur, Madhya Pradesh.

- (xii) The National Monuments Authority Heritage Bye-laws, 2024 of Centrally Protected

Monument ? Gopi Cave, Barabar hill and Nagarjuni hill, Jehanabad, Bihar.

- (xiii) The National Monuments Authority Heritage Bye-laws, 2024 of Protected Monument ? ? Excavated remains of stupa together with adjacent land comprised in whole of survey plot Nos. 261, 262, 263, 264,265,268, 269, 270 of village Harpur Basant and 1040, 1041, 1042, 1043, 1044, 1045, 1046, 1047, 1048 and 1049, of village Chakramdas?, Harpur Basant and Chakramdas, District ? Vaishali, Bihar.
- (xiv) The National Monuments Authority Heritage Bye-laws, 2024 of Centrally Protected Monument ? ?The supposed site of the Palace of Asoka?, Kumhrar, Patna, Bihar.
[Placed in Library, See No. LT 705/18/24]
- (xv) The National Monuments Authority Heritage Bye-laws, 2024 of Protected Monument ? ? Buddhist Stupa?, Tajpur Deur (Kesaria), District ? East Champaran, Bihar.
- (xvi) The National Monuments Authority Heritage bye-laws, 2024 of Centrally Protected Monument ? Sikandar Bagh Buildings and Monuments of the Ninety Third Highlanders, Lucknow, Uttar Pradesh.
- (xvii) The National Monuments Authority Heritage bye-laws, 2024 of Centrally Protected Monument ? ?Emperor Aurangzeb?s Pavilion and Entire Compound Known as Bagh Badshahi, Tehsil ? Khajuha, District - Fatehpur, Uttar Pradesh.?

- (xviii) The National Monuments Authority Heritage Bye-laws, 2024 of Protected Monument ? Cemeteries near Kaisar Pasand, Lucknow, Uttar Pradesh.
- (xix) The National Monuments Authority Heritage Bye-laws, 2024 of Protected Monument ? Tomb of Saadat Ali Khan, Tomb of Mashir Zaidi wife of Saadat Ali Khan and Sapper's Tomb, Kaisarbagh, Lucknow, Uttar Pradesh.
- (xx) The National Monuments Authority Heritage bye-laws, 2024 of Centrally Protected Monument ? Dianut-ud-daula's Karbala situated in muhalla Menhadiganj, Lucknow.
- (xxi) The National Monuments Authority Heritage Bye-laws, 2024 of the Protected Monument ? Queen Victoria's Memorial in Alfred Park, Allahabad (Prayagraj), Uttar Pradesh.
- [Placed in Library, See No. LT 706/18/24]
- (xxii) The National Monuments Authority Heritage Bye-laws, 2024 of Centrally Protected Monument ? Cemetery at Alambagh?, Lucknow, Uttar Pradesh.
- (xxiii) The National Monuments Authority Heritage bye-laws, 2024 of Protected Monument ? City Cemetery, Karwi, Village and Tehsil ? Karwi, District Chitrakoot, Uttar Pradesh.
- (xxiv) The National Monuments Authority Heritage bye-laws, 2024 of Centrally Protected Monument ? British Cemetery at Chiria Jhil, Lucknow.
- (xxv) The National Monuments Authority Heritage Bye-laws, 2024 of Protected Monument ?

Tomb of Nawab Sadar Jahan at Pihani in the Hardoi district, Uttar Pradesh.?

- (xxvi) The National Monuments Authority Heritage Bye-laws, 2024 of Protected Monument ? One Ancient Brick Temple Built on the same plan as Bhitargaon Temple, Kanchilipur (Karchulipur), District ? Kanpur, Uttar Pradesh.
- (xxvii) The National Monuments Authority Heritage Bye-laws, 2024 of Protected Monument ? Sai Bridge at second mile of the Raebareli and Pratapgarh Road, District-Raebareli, Uttar Pradesh?.
- (xxviii) The National Monuments Authority Heritage Bye-laws, 2024 of Protected Monument ? Heritage Bye-Laws for Cemetery at mile 6, (Lucknow, Cawnpore Road) Bagawan District-Lucknow, Uttar Pradesh?.
- (xxix) The National Monuments Authority Heritage Bye-laws, 2024 of Centrally Protected Monument- ?Tomb of Ghazi-ud-din Haider (First King of Oudh) in the Shah Najaf on the right bank of the river Gumti, Tehsil and District ? Lucknow, U.P.?
[Placed in Library, See No. LT 707/18/24]
- (xxx) The National Monuments Authority Heritage Bye-laws, 2024 of Centrally Protected Monument- Kacheri Cemetery, Kanpur, Uttar Pradesh.
- (xxxi) The National Monuments Authority Heritage Bye-laws, 2024 of Protected Monument ? Cemetery at Marion, Tehsil and District-Lucknow, Uttar Pradesh?.

- (xxxii) The National Monuments Authority Heritage Bye-laws, 2024 of Protected Monument- Jami Masjid, East of Banda City, Near Hospital, Banda, Uttar Pradesh.
- (xxxiii) The National Monuments Authority Heritage Bye-laws, 2024 of Protected Monument- Kaisarbagh Gates, Lucknow, Uttar Pradesh.
- (xxxiv) The National Monuments Authority Heritage Bye-laws, 2024 of the Protected Monument- ? Jama Masjid situated within the village of Erich, Paragana Garotha, District- Jhansi, Uttar Pradesh?.
- (xxxv) The National Monuments Authority Heritage Bye-laws, 2024 of the Protected Monument- Nasir-ud-Din Hiader?s Karbala at Daliganj, Tehsil Lucknow Sadar, District Lucknow, Uttar Pradesh.
- (xxxvi) The National Monuments Authority Heritage bye-laws, 2024 of the Protected Monument- Maqbara of Nawab Diler Khan a Distinguished Officer of Shah Jahan, Tehsil Shahabad, District Hardoi, Uttar Pradesh.
- (xxxvii) The National Monuments Authority Heritage Bye-laws 2024 of Protected Monument- The Tomb of Janab Aliya at Lucknow, Uttar Pradesh.

[Placed in Library, See No. LT 708/18/24]

विज्ञान और प्रौद्योगिकी मंत्रालय के राज्य मंत्री; पृथ्वी विज्ञान मंत्रालय के राज्य मंत्री; प्रधानमंत्री कार्यालय में राज्य मंत्री; कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री; परमाणु ऊर्जा विभाग में राज्य मंत्री; तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेंद्र सिंह) : माननीय सभापति जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

- (1) अखिल भारतीय सेवा अधिनियम, 1951 की धारा 3 की उप-धारा
- (2) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति

(हिन्दी तथा अंग्रेजी संस्करण):-

- (एक) भारतीय प्रशासनिक सेवा (काडर संख्या का नियतन) दूसरा संशोधन नियम, 2024 जो दिनांक 23 जुलाई, 2024 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 444(अ) में प्रकाशित हुए थे ।
- (दो) भारतीय प्रशासनिक सेवा (वेतन) दूसरा संशोधन नियम, 2024 जो दिनांक 23 जुलाई, 2024 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 445(अ) में प्रकाशित हुए थे ।
- (तीन) भारतीय पुलिस सेवा (काडर संख्या का नियतन) दूसरा संशोधन विनियम, 2024 जो दिनांक 25 जुलाई, 2024 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 449(अ) में प्रकाशित हुए थे ।
- (चार) भारतीय पुलिस सेवा (वेतन) दूसरा संशोधन नियम, 2024 जो दिनांक 24 जुलाई, 2024 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 448(अ) में प्रकाशित हुए थे ।
- (पांच) भारतीय पुलिस सेवा (काडर संख्या का नियतन) तीसरा संशोधन विनियम, 2024 जो दिनांक 31 जुलाई, 2024 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 463(अ) में प्रकाशित हुए थे ।
- (छह) भारतीय पुलिस सेवा (वेतन) तीसरा संशोधन नियम, 2024 जो दिनांक 31 जुलाई, 2024 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 464(अ) में प्रकाशित हुए थे ।

[Placed in Library, See No. LT 709/18/24]

- (2) अखिल भारतीय सेवा अधिनियम, 1951 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

- (एक) सा.का.नि. 540(अ) जो 06 सितम्बर, 2024 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसमें दिनांक 14 फरवरी, 2023 की अधिसूचना संख्या सा.का.नि. 99(अ) का एक शुद्धिपत्र दिया हुआ है ।

(दो) सा.का.नि. 541(अ) जो 06 सितम्बर, 2024 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसमें दिनांक 14 फरवरी, 2023 की अधिसूचना संख्या सा.का.नि. 98(अ) का एक शुद्धिपत्र दिया हुआ है ।

[Placed in Library, See No. LT 710/18/24]

(3) अखिल भारतीय सेवा अधिनियम, 1951 की धारा 3 की उप-धारा (1) के अंतर्गत जारी अधिसूचना संख्या सा.का.नि. 687(अ) जो 05 नवम्बर, 2024 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा, उसमें उल्लिखित अरूणाचल प्रदेश-गोवा-मिजोरम संघ-राज्यक्षेत्र, संयुक्त काडर भारतीय प्रशासनिक सेवा, भारतीय पुलिस सेवा और भारतीय वन सेवा के लिए संयुक्त काडर प्राधिकरण गठित किया गया है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 711/18/24]

(4) (एक) आर्यभट्ट प्रेक्षण विज्ञान शोध संस्थान, नैनीताल के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
(दो) आर्यभट्ट प्रेक्षण विज्ञान शोध संस्थान, नैनीताल के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 712/18/24]

(5) (एक) बीरबल साहनी पुरावनस्पतिविज्ञान, लखनऊ के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
(दो) बीरबल साहनी पुरावनस्पतिविज्ञान, लखनऊ के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 713/18/24]

(6) (एक) इंडियन एसोसिएशन फॉर द कल्टीवेशन ऑफ साइंस, कोलकाता के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) इंडियन एसोसिएशन फॉर द कल्टीवेशन ऑफ साइंस, कोलकाता के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 714/18/24]

(7) (एक) भारतीय खगोलभौतिकी संस्थान, बंगलोर के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) भारतीय खगोलभौतिकी संस्थान, बंगलोर के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 715/18/24]

(8) (एक) भारतीय भूचुम्बकत्व संस्थान, नवी मुम्बई के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) भारतीय भूचुम्बकत्व संस्थान, नवी मुम्बई के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 716/18/24]

(9) (एक) विज्ञान और प्रौद्योगिकी उच्च अध्ययन संस्थान, गुवाहाटी के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) विज्ञान और प्रौद्योगिकी उच्च अध्ययन संस्थान, गुवाहाटी के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 717/18/24]

(10) (एक) नैनो विज्ञान और प्रौद्योगिकी संस्थान, मोहाली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) नैनो विज्ञान और प्रौद्योगिकी संस्थान, मोहाली के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 718/18/24]

(11) (एक) इंटरनेशनल एडवांस्ड रिसर्च सेंटर फॉर पाउडर मेटालुर्जी एंड न्यू मेटेरियल्स, हैदराबाद के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) इंटरनेशनल एडवांस्ड रिसर्च सेंटर फॉर पाउडर मेटालुर्जी एंड न्यू मेटेरियल्स, हैदराबाद के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 719/18/24]

(12) (एक) जवाहर लाल नेहरू उन्नत वैज्ञानिक अनुसंधान केंद्र, बेंगलुरु के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) जवाहर लाल नेहरू उन्नत वैज्ञानिक अनुसंधान केंद्र, बेंगलुरु के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 720/18/24]

(13) (एक) रमन अनुसंधान संस्थान, बेंगलुरु के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) रमन अनुसंधान संस्थान, बेंगलुरु के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 721/18/24]

(14) (एक) श्री चित्रा तिरूनल आयुर्विज्ञान और प्रौद्योगिकी संस्थान, त्रिवेन्द्रम के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) श्री चित्रा तिरूनल आयुर्विज्ञान और प्रौद्योगिकी संस्थान, त्रिवेन्द्रम के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 722/18/24]

- (15) (एक) सत्येन्द्रनाथ बोस नेशनल सेंटर फॉर बेसिक साइन्सेज, कोलकाता के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) सत्येन्द्रनाथ बोस नेशनल सेंटर फॉर बेसिक साइन्सेज, कोलकाता के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 723/18/24]

- (16) (एक) वाडिया इंस्टीट्यूट ऑफ हिमालयन जियोलॉजी, देहरादून के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) वाडिया इंस्टीट्यूट ऑफ हिमालयन जियोलॉजी, देहरादून के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 724/18/24]

- (17) (एक) नेशनल इनोवेशन फाउंडेशन-इंडिया, अहमदाबाद के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) नेशनल इनोवेशन फाउंडेशन-इंडिया, अहमदाबाद के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 725/18/24]

- (18) (एक) नॉर्थ ईस्ट सेंटर फॉर टेक्नोलॉजी एप्लीकेशन एंड रीच, शिलोंग के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) नॉर्थ ईस्ट सेंटर फॉर टेक्नोलॉजी एप्लीकेशन एंड रीच, शिलोंग के वर्ष 2023-2024 के कार्यक्रम की सरकार

द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)
।

[Placed in Library, See No. LT 726/18/24]

(19) (एक) इंडियन नेशनल एकेडमी ऑफ इंजीनियरिंग, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) इंडियन नेशनल एकेडमी ऑफ इंजीनियरिंग, नई दिल्ली के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 727/18/24]

(20) (एक) भारतीय राष्ट्रीय विज्ञान अकादमी, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) भारतीय राष्ट्रीय विज्ञान अकादमी, नई दिल्ली के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 728/18/24]

(21) (एक) नेशनल एकेडमी ऑफ साइंसेज, भारत, प्रयागराज के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) नेशनल एकेडमी ऑफ साइंसेज, भारत, प्रयागराज के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 729/18/24]

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Hon. Chairperson, Sir, with your kind permission, on behalf of my colleague Shri Jayant Chaudhary, I rise to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Maharashtra Prathamik Shikshan Parishad (STARS), Mumbai, for the year 2021-2022, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maharashtra Prathamik Shikshan Parishad (STARS), Mumbai, for the year 2021-2022.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 730/18/24]

- (3) (i) A copy each of the Annual Report (Hindi and English versions) of the Samagra Shiksha, (STARS Scheme) Himachal Pradesh, Shimla, for the years 2020-2021 and 2021-2022.
- (ii) A copy each of the Review (Hindi and English versions) by the Government of the working of the Samagra Shiksha (STARS Scheme), Himachal Pradesh, Shimla, for the year 2020-2021 and 2021-2022.

- (4) Two Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 731/18/24]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Samagra Shiksha, Gujarat Council of School Education, Gandhinagar, for the year 2022-2023.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of

the Samagra Shiksha, Gujarat Council of School Education, Gandhinagar, for the year 2022-2023.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 732/18/24]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Samagra Shiksha, Tamil Nadu, Chennai, for the year 2022-2023.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Samagra Shiksha, Tamil Nadu, Chennai, for the years 2022-2023.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 733/18/24]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Samagra Shiksha, Chhattisgarh, Raipur, for the year 2022-2023.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Samagra Shiksha, Chhattisgarh, Raipur, for the year 2022-2023.

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 734/18/24]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Samagra Shiksha, Andhra Pradesh, Vijayawada, for the year 2021-2022, alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Samagra Shiksha, Vijayawada, Andhra Pradesh for the year 2021-2022.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library, See No. LT 735/18/24]

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Samagra Shiksha, U.P. Education for all Project Board, Lucknow, for the year 2022-2023.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the U.P. Education for all Project Board, Lucknow, for the year 2022-2023.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library, See No. LT 736/18/24]

(15) (i) A copy each of the Annual Report (Hindi and English versions) of the Samagra Shiksha, Maharashtra Prathamik Shiksha Parishad, Mumbai, for the years 2021-2022 and 2022-2023.

(ii) A copy each of the Review (Hindi and English versions) by the Government of the working of the Samagra Shiksha, Maharashtra Prathamik Shiksha Parishad, Mumbai, for the years 2021-2022 and 2022-2023.

(16) Two Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

[Placed in Library, See No. LT 737/18/24]

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the School Education Society, Himachal Pradesh, Samagra Shiksha, Shimla for the year 2022-2023.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the School Education Society, Himachal Pradesh, Samagra Shiksha, Shimla, for the year 2022-2023.

- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

[Placed in Library, See No. LT 738/18/24]

? (*Interruptions*)

**THE MINISTER OF STATE IN THE MINISTRY OF POWER;
AND MINISTER OF STATE IN THE MINISTRY OF NEW
AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO**

NAIK): Sir, I rise to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (1) Review by the Government of the working of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 2023-2024.
- (2) Annual Report of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 739/18/24]

? (*Interruptions*)

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL):

Hon. Chairperson, Sir, with your kind permission, on behalf of my colleague Shri Pankaj Chaudhary, I rise to lay on the Table :-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Acts, 1970:-

- (i) The Union Bank of India (Employees?) Pension (Amendment) Regulations, 2024 published in Notification No. UBI:HR:16061(E) in Gazette of India dated 28th August, 2024.
- (ii) The Indian Overseas Bank (Employees?) Pension (Amendment) Regulations, 2024 published in Notification No. HRMD/PEN/001/2024 in Gazette of India dated 10th September, 2024.
- (iii) The Indian Bank (Employees?) Pension (Amendment) Regulations, 2024 published in Notification No. F. No. Pen/01/2024(E) in Gazette of India dated 12th October, 2024.
- (iv) The Bank of India (Employees?) Pension (Amendment) Regulations, 2024 published in Notification No. HO:HR:TBD:2024-25:01(E) in Gazette of India dated 25th September, 2024.

[Placed in Library, See No. LT 740/18/24]

(2) A copy of the 54th Valuation Report (Hindi and English versions) of the Life Insurance Corporation of India, Mumbai, as on 31st March, 2024.

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Life Insurance Corporation of India, Mumbai, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Life Insurance Corporation of India, Mumbai, for the year 2023-2024.

[Placed in Library, See No. LT 741/18/24]

- (4) A copy of the State Bank of India Employees' Pension Fund (Second Amendment) Regulations, 2024 (Hindi and English Versions) published in Notification No. HR/P&PMD/SPL/SP/2024-25/7 in Gazette of India dated 4th November, 2024 under sub-section (4) of Section 50 of the State Bank of India Act, 1955.

[Placed in Library, See No. LT 742/18/24]

- (5) A copy of the Insurance Regulatory and Development Authority (Salary and Allowances payable to, and other terms and conditions of service of Chairperson and other members) Amendment Rules, 2024 (Hindi and English versions) published in Notification No. G.S.R.650(E) in Gazette of India dated 21st October, 2024 under Section 27 of the Insurance Regulatory and Development Authority Act, 1999.

[Placed in Library, See No. LT 743/18/24]

? (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; AND MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTI VARDHAN SINGH): Hon.

Chairperson, Sir, with your permission, I rise to lay on the Table :-

(1) A copy each of the following papers (Hindi and English versions) under Section 26 of the Environment (Protection) Act, 1986:-

- (i) The Battery Waste Management (Amendment) Rules, 2024 published in Notification No. G.S.R.190(E) in Gazette of India dated 14th March, 2024.
- (ii) The Battery Waste Management (Second Amendment) Rules, 2024 published in Notification No. S.O.2374(E) in Gazette of India dated 20th June, 2024.
- (iii) The Green Credit Rules, 2023 published in Notification No. S.O.4458(E) in Gazette of India dated 12th October, 2023.

[Placed in Library, See No. LT 744/18/24]

(2) A copy of the Notification No. S.O.05(E) (Hindi and English Versions) published in Gazette of India dated 1st January, 2024, making certain amendments in the Notification No. S.O.5481(E) dated 31st December, 2021 issued under Section 3 of the Environment (Protection) Act, 1986.

[Placed in Library, See No. LT 745/18/24]

(3) A copy of the Notification No. S.O.884(E) (Hindi and English Versions) published in Gazette of India dated 22nd February, 2024 notifying the methodology for calculating the green credit in respect of any activity undertaken under the Green Credit Rules, 2023, issued under sub-rule(1) of rule 5 of the said Rules.

[Placed in Library, See No. LT 746/18/24]

- (4) (i) A copy each of the Annual Reports (Hindi and English versions) of the National Compensatory Afforestation Fund Management and Planning Authority, New Delhi, for the years 2018-2019 to 2022-2023 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Compensatory Afforestation Fund Management and Planning Authority, New Delhi, for the year 2018-2019 to 2022-2023.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 747/18/24]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Biodiversity Authority, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Biodiversity Authority, New Delhi, for the year 2023-2024.

[Placed in Library, See No. LT 748/18/24]

- (7) A copy of the Biological Diversity Rules, 2024 (Hindi and English versions) published in Notification No. G.S.R.665(E) in Gazette of India dated 25th October, 2024 under sub-section (3) of Section 62 of the Biological Diversity Act, 2002.

[Placed in Library, See No. LT 749/18/24]

- (8) A copy of the Van (Sanrakshan Evam Samvardhan) Amendment Rules, 2024 (Hindi and English versions) published in Notification No. G.S.R.582(E) in Gazette

of India dated 20th September, 2024 under sub-section (2) of Section 4 of the Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980.

[Placed in Library, See No. LT 750/18/24]

? (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRIMATI RAKSHA NIKHIL KHADSE):

Hon. Chairperson, Sir, with your kind permission, I rise to lay on the Table a copy of each of the following papers (Hindi and English versions):-

- (1) Output Outcome Monitoring Framework of the Department of Youth Affairs, Ministry of Youth Affairs and Sports for the year 2024-2025.
- (2) Output Outcome Monitoring Framework of the Department of Sports, Ministry of Youth Affairs and Sports for the year 2024-2025.

[Placed in Library, See No. LT 751/18/24]

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION; AND MINISTER OF STATE IN THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (DR. SUKANTA MAJUMDAR):

Hon. Chairperson, Sir, with your kind permission, I rise to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Haryana, Mahendergarh, for the year 2022-2023.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Haryana, Mahendergarh, for the year 2022-2023, together with Audit report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working

of the Central University of Haryana,
Mahendergarh, for the year 2022-2023.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 752/18/24]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the University of Hyderabad, Hyderabad, for the year 2022-2023.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the University of Hyderabad, Hyderabad, for the year 2022-2023, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the University of Hyderabad, Hyderabad, for the year 2022-2023.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 753/18/24]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the University of Allahabad, Prayagraj, for the year 2022-2023.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the University of Allahabad, Prayagraj, for the year 2022-2023, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working

of the University of Allahabad, Prayagraj, for the year 2022-2023.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 754/18/24]

? (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI HARSH MALHOTRA): Hon. Chairperson, Sir, I beg to lay on the Table: -

- (1) A copy of the Limited Liability Partnership (Amendment) Rules, 2024 (Hindi and English versions) published in Notification No. G.S.R.475(E) in Gazette of India dated 5th August, 2024, under sub-section (3) of Section 79 of the Limited Liability Partnership Act, 2008.
- (2) A copy of the Companies (Adjudication of Penalties) Amendment Rules, 2024 (Hindi and English versions) published in Notification No. G.S.R.476(E) in Gazette of India dated 5th August, 2024 sub-section (4) of Section 469 of the Companies Act, 2013.

[Placed in Library, See No. LT 755/18/24]

? (*Interruptions*)

*m10 उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्रीमती निमुबेन जयंतीभाई बांभणिया) : माननीय सभापति जी, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ :

- (1) अधिसूचना संख्या का.आ. 3959 (अ) की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) जो दिनांक 18 सितम्बर, 2024 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा आधार (वित्तीय और अन्य सहायिकियों, प्रसुविधाओं और सेवाओं का लक्षित परिदान)

अधिनियम, 2016 की धारा 7 के अंतर्गत जारी दिनांक 8 फरवरी, 2017 की अधिसूचना संख्या का.आ. 371(अ) में कतिपय संशोधन किए गए हैं ।

[Placed in Library, See No. LT 756/18/24]

- (2) (एक) केंद्रीय भंडारण निगम, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) केंद्रीय भंडारण निगम, नई दिल्ली के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

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? (*Interruptions*)

***m11 THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI GEORGE KURIAN):** Hon. Chairperson, Sir, with your permission, I rise to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Haj Committee of India, Mumbai, for the year 2022-2023.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Haj Committee of India, Mumbai for the year 2022-2023, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Haj Committee of India, Mumbai, for the year 2022-2023.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

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12.04 hrs

